

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3262**  
TO BE ANSWERED ON 12.07.2019

**NIRBHAYA ACT**

3262. SHRI P.R. NATARAJAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government maintains any data regarding number of sexual assault cases that have been registered and tried during each of the past five years, State/year-wise including Tamil Nadu;
- (b) if so, the details thereof along with the financial assistance/compensation/relief measures provided to victims of sexual harassment which were enshrined in Nirbhaya Act along with the total number of beneficiaries registered thereunder; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (c): National Crime Records Bureau (NCRB) under Ministry of Home Affairs, compiles and publishes information on crimes in its publication "Crime in India". The published reports are available till the year 2016. The details of cases reported on assault on women with intent to outrage her modesty and rape disposed in trials during 2012, 2013, 2014, 2015 and 2016 are at **Annexure**.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. Therefore, State Governments and Union Territories (UTs) Administration are responsible for registration and investigation of crimes under the Code of Criminal Procedure 1973, as well as grant of financial assistance / compensation to victims of violence, including sexual assault. Details on compensation paid to victims are not maintained centrally.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) TO THE LOK SABHA UNSTARRED QUESTION NO. 3262 REGARDING 'NIRBHAYA ACT DUE FOR 12.07.2019 RAISED BY SHRI P.R. NATARAJAN**

**State/UT-wise Cases Registered(CR) and Cases Chargesheeted(CCS) under Assault on Women with Intent to Outrage her Modesty During 2012-2016**

SL	State/UT	2012		2013		2014		2015		2016	
		CR	CCS	CR	CCS	CR	CCS	CR	CCS	CR	CCS
1	Andhra Pradesh	4816	3372	6930	4814	4547	3220	4616	3676	4829	3873
2	Arunachal Pradesh	67	51	93	53	121	91	101	86	109	88
3	Assam	1840	1063	2409	1212	3099	1116	4293	1965	3378	1492
4	Bihar	118	299	331	268	572	389	198	174	324	326
5	Chhattisgarh	1601	1587	2261	2185	2122	2111	1868	1830	1770	1751
6	Goa	49	21	162	93	202	152	150	142	143	84
7	Gujarat	745	714	1243	1162	1352	1323	1164	1073	1224	1192
8	Haryana	525	476	1560	1263	1688	1303	1886	1346	1860	1281
9	Himachal Pradesh	250	250	493	398	538	460	434	408	410	343
10	Jammu & Kashmir	1322	1233	1389	1248	1421	1185	1343	1314	1235	957
11	Jharkhand	284	242	524	453	440	368	844	497	667	488
12	Karnataka	2978	2489	3913	3409	5263	4558	5112	4302	5260	4042
13	Kerala	3735	3473	4362	3761	4367	3834	3987	3569	4029	3687
14	Madhya Pradesh	6655	6466	8252	7948	9609	9654	8049	7965	8717	8517
15	Maharashtra	3935	3625	8132	6368	10001	8464	11713	9243	11396	11354
16	Manipur	49	7	59	6	98	15	84	32	65	48
17	Meghalaya	43	32	98	66	105	72	95	78	68	46
18	Mizoram	85	81	81	76	97	98	75	78	71	65
19	Nagaland	16	19	18	14	16	7	8	13	14	13
20	Odisha	4187	3810	4618	4205	5543	4623	6499	5918	8252	6951
21	Punjab	340	182	1045	502	1113	665	1123	784	1025	631
22	Rajasthan	2352	1700	4829	3045	5999	3497	4813	2815	4839	2781
23	Sikkim	19	15	29	28	34	35	21	18	34	24
24	Tamil Nadu	1494	1108	1271	1201	1102	900	1163	976	854	640
25	Telangana					3188	2370	3608	3217	3767	3138
26	Tripura	314	291	407	357	492	375	352	277	214	189
27	Uttar Pradesh	3247	2886	7303	6152	8605	7292	7885	6611	11335	9116
28	Uttarakhand	139	129	295	243	343	269	318	177	344	234
29	West Bengal	3345	2897	4913	5049	5670	5434	5069	4971	4177	4734
	<b>TOTAL STATE(S)</b>	<b>44550</b>	<b>38518</b>	<b>67020</b>	<b>55579</b>	<b>77747</b>	<b>63880</b>	<b>76871</b>	<b>63555</b>	<b>80410</b>	<b>68085</b>
30	A&N Islands	17	14	45	43	41	42	57	48	46	36
31	Chandigarh	45	30	143	96	87	85	76	74	76	60
32	D&N Haveli	2	2	1	2	2	2	5	3	1	3
33	Daman & Diu	0	0	2	0	3	2	7	1	4	6
34	Delhi	727	671	3515	2520	4322	2422	5367	3168	4165	3407
35	Lakshadweep	1	0	1	0	1	2	6	1	1	3
36	Puducherry	9	8	12	16	32	27	33	37	43	38
	<b>TOTAL UT(S)</b>	<b>801</b>	<b>725</b>	<b>3719</b>	<b>2677</b>	<b>4488</b>	<b>2582</b>	<b>5551</b>	<b>3332</b>	<b>4336</b>	<b>3553</b>
	<b>TOTAL (ALL INDIA)</b>	<b>45351</b>	<b>39243</b>	<b>70739</b>	<b>58256</b>	<b>82235</b>	<b>66462</b>	<b>82422</b>	<b>66887</b>	<b>84746</b>	<b>71638</b>

Source: Crime in India

**State/UT-wise Cases Registered(CR) and Cases Chargesheeted (CCS) under Rape During 2012-2016**

SL	State/UT	2012		2013		2014		2015		2016	
		CR	CCS	CR	CCS	CR	CCS	CR	CCS	CR	CCS
1	Andhra Pradesh	1341	1276	1635	1149	961	650	1027	846	994	937
2	Arunachal Pradesh	46	24	75	62	83	74	71	66	92	63
3	Assam	1716	1110	1937	1366	1980	1368	1733	1405	1779	1276
4	Bihar	927	902	1128	840	1127	848	1041	904	1008	1157
5	Chhattisgarh	1034	988	1380	1366	1436	1429	1560	1481	1626	1608
6	Goa	55	26	86	60	95	73	86	74	61	57
7	Gujarat	473	438	732	662	841	762	503	501	982	874
8	Haryana	668	635	971	792	1174	932	1070	770	1187	827
9	Himachal Pradesh	183	149	250	199	283	207	244	222	252	223
10	Jammu & Kashmir	303	257	378	241	331	225	296	203	256	185
11	Jharkhand	812	602	1204	884	1050	1015	1053	925	1109	878
12	Karnataka	621	587	1030	856	1324	1190	589	649	1655	1311
13	Kerala	1019	961	1221	977	1347	1155	1256	1185	1656	1558
14	Madhya Pradesh	3425	3483	4335	4085	5076	4960	4391	4318	4882	4771
15	Maharashtra	1839	1616	3063	2591	3438	3024	4144	3456	4189	3825
16	Manipur	63	9	72	15	75	41	46	32	55	51
17	Meghalaya	164	93	183	198	118	139	93	78	190	168
18	Mizoram	103	95	89	69	120	106	58	96	23	27
19	Nagaland	21	15	31	22	30	26	35	29	26	28
20	Odisha	1458	1336	1832	1660	1978	1661	2251	2183	1983	1996
21	Punjab	680	512	888	812	981	797	886	717	838	654
22	Rajasthan	2049	1225	3285	1947	3759	2079	3644	2006	3656	2084
23	Sikkim	34	24	43	48	47	43	5	12	92	64
24	Tamil Nadu	737	558	923	1076	455	574	421	375	319	386
25	Telangana					979	841	1105	1019	1278	942
26	Tripura	229	206	233	252	239	191	213	185	207	168
27	Uttar Pradesh	1963	1513	3050	2302	3467	2850	3025	2347	4816	3708
28	Uttarakhand	148	128	228	179	270	195	283	217	336	263
29	West Bengal	2046	2165	1685	2577	1466	1453	1199	1857	1110	1318
	<b>TOTAL STATE(S)</b>	<b>24157</b>	<b>20933</b>	<b>31967</b>	<b>27287</b>	<b>34530</b>	<b>28908</b>	<b>32328</b>	<b>28158</b>	<b>36657</b>	<b>31407</b>
30	A&N Islands	12	7	27	35	32	30	36	28	30	23
31	Chandigarh	27	34	45	29	59	47	72	66	68	57
32	D&N Haveli	3	6	5	3	5	8	8	2	14	18
33	Daman & Diu	5	4	8	9	2	3	5	3	12	8
34	Delhi	706	568	1636	1386	2096	1836	2199	1740	2155	2109
35	Lakshadweep	0	0	2	0	1	1	0	0	5	2
36	Puducherry	13	13	17	6	10	7	3	4	6	4
	<b>TOTAL UT(S)</b>	<b>766</b>	<b>632</b>	<b>1740</b>	<b>1468</b>	<b>2205</b>	<b>1932</b>	<b>2323</b>	<b>1843</b>	<b>2290</b>	<b>2221</b>
	<b>TOTAL (ALL INDIA)</b>	<b>24923</b>	<b>21565</b>	<b>33707</b>	<b>28755</b>	<b>36735</b>	<b>30840</b>	<b>34651</b>	<b>30001</b>	<b>38947</b>	<b>33628</b>

Source: Crime in India

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